

REVIEWS ON THE WORKING OF INDUSTRIAL FINANCE CORPORATION OF INDIA AND INDUSTRIAL DEVELOPMENT BANK OF INDIA FOR THE YEAR ENDED ON 30-6-1979 AND A NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Review* (Hindi and English versions) by Government on the working of Industrial Finance Corporation of India for the year ended the 30th June, 1979. [Placed in Library. See No. LT-1154/80].

(2) A copy of the Review* (Hindi and English versions) by Government on the working of the Industrial Development Bank of India for the year ended the 30th June, 1979. [Placed in Library. See No. LT-1155/80].

(3) A copy of Notification No. G.S.R. 435(E) (Hindi and English versions) published in Gazette of India dated the 18th July, 1980 together with an explanatory memorandum regarding excise duty concession to small manufacturers of certain goods, issued under the Central Excise Rules 1974. [Placed in Library. See No. LT-1156/80].

12.17 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on 19 July, 1980:—

1. The Assam State Legislature (Delegation of Powers) Bill, 1980.

2. The Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1980.

3. The Essential Services Maintenance (Assam) Bill, 1980.

4. The National Company Limited (Acquisition and Transfer of Undertakings) Bill, 1980.

12.17 hrs.

CALLING ATTENTION TO MATTER OF URGENT IMPORTANCE

REPORTED DISAPPEARANCE OF TWO TRAINLOADS OF SUGAR DESPATCHED BY FOOD CORPORATION OF INDIA FOR MADHYA PRADESH.

MR. SPEAKER: Calling Attention—Mr. Banatwalla.

SHRI AMAR ROY PRADHAN (Cooch Behar): Mr. Speaker, Sir...

अध्यक्ष महोदय : समर बाबू इनको समझाइये ।

SHRI G. M. BANTWALLA (Ponnani): With your kind permission I call the attention of the Minister of Agriculture to the following matter of urgent public importance and request that he may make a statement thereon:

Reported disappearance of two trainloads of sugar worth crores of rupees despatched by the Food Corporation of India for Madhya Pradesh and action taken by the Government thereon.

12.18 hrs.

[MR. DEPUTY SPEAKER in the Chair.]

(Interruptions)**

(Shri Mani Ram Bagri and Some other Hon'ble Members then left the House).

MR. DEPUTY-SPEAKER: Nothing other than the call attention shall go on record...

(Interruptions)**

MR. DEPUTY-SPEAKER: Nobody can obstruct the conduct of the House... I will not allow it.